the general terms which apply to the other will be ready by the end of 1959. parts of the steel plant.

## COMPLETION OF A 1150 MM. BLOOMING MILL FOE INDIA

- \*366. MOULANA M. FARUQI: Will the Minister of Steel, Mines and Fuel be""pleased to state:
- (a) whether the Urals Heavy Machinery Works of the Union of Soviet Socialist Republics has recently completed a 1150 mm. blooming mill for India;
- (b) if so, whether the mill has been received in India;
- (c) where it has been or will be installed: and
  - (d) what is the cost of this mill?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINCH): (a) Details of the factories producing particular sections of the plant and equipment for the Bhilai Steel Project are not known. The Urals Heavy Machinery Works have been entrusted with the manufacture of many parts of the steel

- (b) Some of the parts of the blooming mill have been received.
- (c) The mill will be installed in the Bhilai Steel Works.
- (d) The cost of the plant and equipment for the blooming mill, which have to come from the U.S.S.R., is about Rs. 4-6 crores.

SHRI AMOLAKH CHAND: May I know when all these mills are likely to be installed at Bhilai?

SARDAR SWARAN SINGH: So far as the continuous billet mill is concerned, it is scheduled to be ready for operation by the end of 1959. Sc far as the rail and structural mill and merchant mill are concerned, they are scheduled to be ready for operation by the end of 1959. All these various

SARDAR SWARAN SINGH: This is part of ; mills which are all in the rolling sec-i tion

SHRI AMOLAKH CHAND: May know whether the work is progressing according to the schedule or beyond the schedule?

SARDAR SWARAN SINGH: I do not know what is meant by "beyond the schedule". I will be lucky if they run to schedule. At the moment it is according to schedule.

## TECHNICAL COLLEGES OPENED DURING THE LAST YEAR

- \*367. SHRI JUGAL KISHORE: Will the Minister of Education and Scientific RESEARCH be pleased to state:
- (a) how many technical colleges have been opened by Government during the last year in the Indian Union;
- (b) whether Government have any proposal to open a technical college in Punjab;
- (c) if so, at what place in Punjab such a college is being opened;
- (d) whether Sirsa people in Hissar district (Punjab) have applied for opening a technical college at Sirsa; and
- (e) if so, whether Government are willing to consider their demand favourably?

THE DEPUTY MINISTER OF EDU-CATION AND SCIENTIFIC RESEARCH (DR. MONO MOHAN DAS): (a) to (e). A statement giving the required information is laid on the Table of the House.

## STATEMENT

Port (a).—The Central Government has not established any Engineering College in the Indian Union during the last year. However, engineering colleges have been established by the State Governments in accordance with their Second Five Year Plans, or by private agencies, since the beginning of the current plan period. Of these, two are in Patiala and Ludhiana in the Pujab.

Parts (b) and (c).—Government has no such proposal.

Part (d).—No.

Part (e).—Does not arise.

SHRI JUGAL KISHORE: May I know whether the Government is aware that a magnificent building at Sirsa for a college is under construction by the efforts of the citizens of Sirsa?

DR. MONO MOHAN DAS: I have got no information.

SHRI B. SHIVA RAO: May I know whether all technical colleges and institutes which impart technical education are under the Ministry of Education or are some of them under the Ministry of Labour?

DR. MONO MOHAN DAS: So far as engineering colleges and polytechnics are concerned, Ministry of Education and University Grants Commission deal with their improvement and development.

♦368. [Withdrawn.]

## MEETING OF THE CENTRAL ADVISORY BOARD FOR TRIBAL WELFARE

- \*369. SHRI V. K. DHAGE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Central Advisory Board for Tribal Welfare met in New Delhi in the month of October 1957; and
- (b) whether any decision to the effect that the States be asked to take necessary steps for writing off three year old debts of Adivasis and for debts for lesser period Government should advance loans at 6 per cent interest was taken at that meeting?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) Yes, Sir

(b) It was agreed that a recommendation to this effect be made to the State Governments.

SHRI V. K. DHAGE: May I know whether any other facilities have been thought of being provided?

SHRIMATI VIOLET ALVA: For the present, this was discussed at the Advisory Board meeting and we have gone into this, but we have advised the State Governments to write off the amounts and in other cases to see that it does not go beyond 6 per cent.

SHRI V. K. DHAGE: Did the Advisory Board consider the question of providing free legal aid to the Adivasis?

SHRIMATI VIOLET ALVA: That is a different question. That does not arise out of this

SHRI V. K. DHAGE: I am asking for information.

SHRIMATI VIOLET ALVA: That was discussed also.

♦379 to \*372. [For answers, vide cols. 2191-2197 infra.]

# INVESTMENT OF MONEY FROM THE NIZAM'S TRUSTS FUNDS

- ♦373. DR. R. B. GOUR: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have drawn any amounts from the Nizam's Trusts Funds for investment in any Government projects;
  - (b) if so, what are the projects; and
  - (c) what is the amount?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) The